

C. A. T. Bench, JAIPUR

Date of Order	Orders
16.7.93 Received copy NE Attorney Advocate	Mr. M. K. Shah - Counsel for petitioner The M.P. ^{for} joining together has been accepted. M.P. stands disposed of. (O.P. Sharma) Member (A) (D.L. Mehta) Vice Chairman Copy sent to the app. an vide Date 8